

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1031
ANSWERED ON:01.03.2000
INSTRUMENTALITIES IN UNION GOVERNMENT
RADHA MOHAN SINGH

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Instrumentalities of the Union Government are fully financed;
- (b) if so, whether these Instrumentalities are competent/ authorised to sanction various types of facilities for their respective employees; and
- (c) if so, the details thereof and the specific laws in this regard?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(SMT. VASUNDHARA RAJE)

- (a): The instrumentalities can be fully or partly financed by the Union Government.
- (b): The instrumentalities can sanction facilities to the employees in accordance with the provisions of their rules.
- (c): The information is not centrally maintained.